Annexure – 8

Name of the corporate debtor: Takshashila Heights India Private Limited; Date of commencement of CIRP: 21st January 2026; List of creditors as on 22nd July, 2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable					
1	Adziv Cooling Solutions	13.02.2026	402,844.00	176,431.00	unsecured	-	-	-	-	-	-	226,413.00	0.00	Claim amount admitted as per tally data
2	IDBI Trusteeship Services Limited	30.01.2026	259,600.00	259,600.00	unsecured	-	-	-	-	-	-	0.00	0.00	-
3	Mr. J. R. Dubey	12.02.2026	640,740.00	640,740.00	unsecured	-	-	-	-	-	-	-	0.00	-
4	CS Alpesh Paliwal	04.02.2026	566,041.00	324,000.00	unsecured	-	-	-	-	-	-	242,041.00	0.00	Claim amount admitted as per tally data
5	Priti Consulting Services	03.02.2026	1,177,750.00	1,177,750.00	unsecured	-	-	-	-	-	-	-	0.00	-
6	Nitin V Agrawal and Associates	03.02.2026	1,575,000.00	1,575,000.00	unsecured	-	-	-	-	-	-	-	0.00	-
7	Ganpat Assocaites (Jogendra Suthar)	13.02,2026	8,454,107.00	8,454,107.00	unsecured	-	-	-	-	-	-	-	0.00	Admitted as Operational Creditor as per records of Corporate Debtor.
8	V A Design Studio	14.02.2026	472,000.00	412,000.00	unsecured	-	-	-	-	-	-	60,000.00	0.00	Partially admitted as per records provided by Corporate Debtor and claim submitted by the claimant.Queries sent for remaining amount.
9	Radhe Industries (ccc patel)	17.02.2026	181,791.00	181,791.00	unsecured	-	-	-	-	-	-	0.00	0.00	Admitted as per records of Corporate Debtor and claim filed by the claimant
10	Omega Elevators	17.02.2026	443,845.00	443,845.00	unsecured	-	-	-	-	-	-	0.00	0.00	-
11	Times Media	24.02.2026	198,540.00	193,480.00	unsecured	-	-	-	-	-	-	5,060.00	0.00	Partially admitted as per records provided by Corporate Debtor and claim submitted by the claimant. Queries sent for remaining amount.
12	Ansh Design Studios	24.02.2026	295,298.00	0.00	unsecured	-	-	-	-	-	-	295,298.00	0.00	Further information pending to be received.
13	National Securities Depositories Limited	30.02.2026	231,451.58	231,451.58	unsecured	-	-	-	-	-	-	-	0.00	-
14	Torrent Power Limited	27.05.2026	468,764.00	468,764.00	unsecured	-	-	-	-	-	-	-	0.00	-
15	Doshi Shalmi Viral	04.02.2026	10,829,700.00	10,829,700.00	unsecured	-	-	-	-		-	0.00	0.00	As per the ledger of "DOSHI ASSOCIATES", the contractor's outstanding operational dues have been adjusted through journal entries by transferring the outstanding balance to the ledger accounts of Doshi Shalmi Viral – D-1301, Doshi Viral Bharatbhai – D-1201, and Doshi Viral Bharatbhai – D-1202. The units are under possession of the RP and shown as unsold in SWAMIH MIS. The claimant has filed its claim as a Homebuyer. However, the books of account of the Corporate Debtor establish that the amount pertains to operational dues arising from contractual services rendered by the claimant, which have been adjusted against the consideration of the allotted units. Accordingly, the amount claimed has been admitted as the claim of an Operational Creditor based on the books of account of the Corporate Debtor.

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	16	Doshi Viral Bharatbhai	04.02.2026	7,654,500.00	7,654,500.00	unsecured	-	-	-	-		-	0.00	0.00	As per the ledger of "DOSHI ASSOCIATES", the contractor's outstanding operational dues have been adjusted through journal entries by transferring the outstanding balance to the ledger accounts of Doshi Shalmi Viral – D-1301, Doshi Viral Bharatbhai – D-1201, and Doshi Viral Bharatbhai – D-1202. The units are under possession of the RP and shown as unsold in SWAMIH MIS. The claimant has filed its claim as a Homebuyer. However, the books of account of the Corporate Debtor establish that the amount pertains to operational dues arising from contractual services rendered by the claimant, which have been adjusted against the consideration of the allotted units. Accordingly, the amount claimed has been admitted as the claim of an Operational Creditor based on the books of account of the Corporate Debtor.
	17	Doshi Shalmi Viral	04.02.2026	10,829,700.00	10,829,700.00	unsecured		-				-	0.00	0.00	As per the ledger of "DOSHI ASSOCIATES", the contractor's outstanding operational dues have been adjusted through journal entries by transferring the outstanding balance to the ledger accounts of Doshi Shalmi Viral – D-1301, Doshi Viral Bharatbhai – D-1201, and Doshi Viral Bharatbhai – D-1202. The units are under possession of the RP and shown as unsold in SWAMIH MIS. The claimant has filed its claim as a Homebuyer. However, the books of account of the Corporate Debtor establish that the amount pertains to operational dues arising from contractual services rendered by the claimant, which have been adjusted against the consideration of the allotted units. Accordingly, the amount claimed has been admitted as the claim of an Operational Creditor based on the books of account of the Corporate Debtor.
	18	Indravadan Panchal	21.02.2026	2,258,232.00	203,151.00	unsecured	-	-	-	-	-	-	2,055,081.00	0.00	Partially admitted as per records provided by Corporate Debtor and claim submitted by the claimant.Queries sent for remaining amount.
	19	3M Techno Skills Pvt Ltd (Mukesh Mistry)	21.02.2026	7,897,500.00	7,897,500.00	unsecured	-	-	-	-	-	-	0.00	0	As per the ledger of "3M TECHNO SKILL PRIVATE LIMITED", the contractor's outstanding operational dues have been adjusted through a journal entry by transferring the outstanding balance to the ledger account of Mukesh Mistry – D-804. The ledger also reflects recognition of construction expenses through journal entries and payments made from time to time towards the contractor's dues. Unit is under the possession of the RP. Unit shown as unsold in SWAMIH MIS. The claimant has filed its claim as a Homebuyer. However, the books of account of the Corporate Debtor establish that the amount pertains to operational dues arising from contractual services rendered by the claimant, which have been adjusted against the consideration of the allotted unit. Accordingly, the amount as claimed in the Claim Form has been admitted as the claim of an Operational Creditor based on the books of account of the Corporate Debtor.

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	20	Shri Hari Infrastructure	18.04.2026	34,772,454.00	31,455,000.00	unsecured	-	-			-	-	3,317,454.00	0.00	As per the ledger of "Shree Hari Infrastructure", the contractor's outstanding operational dues have been adjusted through journal entries by transferring the outstanding balance to the ledger accounts of Mukesh Suthar – Shop GF-04, and Mukesh Suthar – Shop GF-05. The units are presently under the possession of the Resolution Professional. The units are reflected as unsold in the records of the Edelweiss ARC, and No Objection Certificate (NOC) has not been been issued in respect of the said units. The claimant has filed its claim as a Homebuyer. However, the books of account of the Corporate Debtor establish that the amount pertains to operational dues arising from contractual services rendered by the claimant, which have been adjusted against the consideration of the allotted units. Accordingly, the amount as claimed in the Claim Form has been admitted as the claim of an Operational Creditor based on the books of account of the Corporate Debtor.
	21	Shri Hari Infrastructure	18.04.2026	34,473,958.00	31,185,000.00	unsecured	-	-			-	-	3,288,958.00	0.00	As per the ledger of "Shree Hari Infrastructure", the contractor's outstanding operational dues have been adjusted through journal entries by transferring the outstanding balance to the ledger accounts of Mukesh Suthar – Shop GF-04, and Mukesh Suthar – Shop GF-05. The units are presently under the possession of the Resolution Professional. The units are reflected as unsold in the records of the Edelweiss ARC, and No Objection Certificate (NOC) has not been been issued in respect of the said units. The claimant has filed its claim as a Homebuyer. However, the books of account of the Corporate Debtor establish that the amount pertains to operational dues arising from contractual services rendered by the claimant, which have been adjusted against the consideration of the allotted units. Accordingly, the amount as claimed in the Claim Form has been admitted as the claim of an Operational Creditor based on the books of account of the Corporate Debtor.
	22	Pritesh Rao / Anil Bhadoriya	-	7,269,100.00	7,269,100.00	unsecured	-	-	-	-	-	-	-	-	As per the ledger of "Pritesh Rao / Anil Bhadoriya – D-904", an amount of Rs. 72,69,100 has been credited through a journal entry from "Krish Electrical". The corresponding entry is reflected in the ledger of Krish Electrical, which records adjustment of the contractor's outstanding dues. The amount represents adjustment of operational dues arising from contractual services rendered by the contractor towards the consideration of the allotted unit. No claim has been filed in respect of Unit D-904. Further, the unit is presently under the possession of the RP and is reflected as unsold in the SWAMIH MIS. Accordingly, the amount of Rs. 72,69,100 has been admitted as the claim of an Operational Creditor based on the books of account of the Corporate Debtor.

	23	S. M. Patrawala / Shehzad Patrawala	-	8,170,700.00	8,170,700.00	unsecured	-	-	-	-	-	-	-	-	As per the ledger of "S. M. Patrawala", an amount of Rs. 81,70,700 has been adjusted towards the allotment of "Shehzad Patrawala D-704". The said amount pertains to outstanding dues of the contractor, which were adjusted towards the consideration payable for allotment of the unit. Unit D-704 is presently under the possession of the RP and is reflected as unsold in the MIS provided by the SWAMIH Fund. Further, no NOC has been issued and no claim has been filed in respect of the said unit. Since the underlying liability arises from contractual/operational dues of the contractor, the amount of Rs. 81,70,700 has been admitted as the claim of an Operational Creditor.
	24	Abhik Advertising Pvt Ltd	-	5798800	5798800	unsecured	-	-	-	-	-	-	-	-	Claim Form pending.
		Total		**145,322,415.58**	**135,832,110.58**								**9,490,305.00**	**0.00**	

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